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Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2007.

प्रो. महादेवराव शिवनकर (चिमूर): सभापति महोदय, मैं प्रस्ताव करता हूँ कि संविधान (अनुसूचित जातियाँ) आदेश, 1950 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

PROF. MAHADEORAO SHIWANKAR : I introduce the Bill.
